PFA/82/2012-Ad-II
Government of India
Ministry of Corporate Affairs

Shastri Bhavan, ‘A’ Wing, 5th Floor
New Delhi, Dated: 8 January, 2013

Office Order

Consequent upon his transfer vide order number A-22011/1/2012 dated 9.1.2013, Sh. Raj Kumar Gupta, STA in Headquarter, MCA is hereby relieved from his duties w.e.f 18.1.2013 (afternoon) with the direction to resume his duties at ROC Kanpur.

(R.K Pandey)
Under Secretary to the Government of India
Ph: 23383507

Copy to:
1. Official concerned
2. PAO, MCA, New Delhi
3. Cash Section (2copies)
4. RD (NR)
5. DII (UCN)
6. ROC Kanpur
7. Guard File
8. E.Gov. Cell for uploading in Employees Corner/transfer